

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 5th October, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 324/2015	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1 & 3 Mr. Ankit Verma, Adv. for R-7 Mr. Vishwendra Verma, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant Mr. K. Mohan Rao, Adv. for R-3 Mr. Anuj Aggarwal, Adv. for R-4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Bharat Bhusan Nagar, Reader to SDM for R-8 Somil Sharma, SI for SHO Nand Nagri
3.	Original Application No. 284/2015 (M.A. No. 711/2015)	Jugal Kishore Vs. Union of India & Ors.	Mr. Roshan Lal Goel, Adv. for the Applicant Mr. Vivek Chib, Adv. & Mr. Ankit Prakash, Adv. for R-1 Mr. Abhishek Paruthi, Adv. & Mr. S. L. Gandhi, SLO for R-2 Mr. V. N. Kawra & Ms. Angeli Dayal, Adv. for R-3
4.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar & Ms. Niti Arora, Adv. for R-8 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv.
FOR HEARING			
5.	Original Application No.22/2014 (M.A.No.73/2014)	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Adv. for the Applicant Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Adv. For R- 2, 3, 4 & 5 Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5

6.	Original Application No. 494/2014 (M.A No. 821/2014, M.A.No.403/2015, M.A. No. 707/2015 & M.A. No. 783/2015)	Vijender Singh Vs. MoEF & Ors.	Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv., Mr. Rajesh Sinha, Adv. & Mr. Gautam Talukdar, Adv. for Applicant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. and Mr. V.V. Vardhan, CGWA for R – 2. Mr. Rahul Khurana, Adv. for Mr. Anil Grover, Adv. AAG of Haryan for R-3 to 6 & 8. Mr. Pinaki Misra, Sr. Adv. for R –7. Mr. Abhishekh Mishra, Adv. & Zorawar Singh, Adv. For R-7. Mr. Vijay Nair, Adv. For R-9. Mr. Pradeep Dhingra, Adv. For R-11. Mr. Rohit Sharma, Adv, for R-12. Mr. H.C. Sukhija, Adv. For R-13 Mr. Ankur Bansal, Adv. For R-14. Mr. Keshy John, Adv. For R-15. Mr. Dinesh Kumar Dakora, Adv. R-16. Mr. Nandon S.Rawat, Adv. For R-17. Mr. M.K. Singh, Adv. For R-18.
7.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39 /2014)	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren & A.K.Prasad Advs. for R-2. Ms. Savitri Pandey, Adv. for R-3 & 6. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5. Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7. Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-7 & 8. Mr. Gaurav Dhingra, Adv. For R-9.
8.	Original Application No.142/2015 (M.A. No. 660/2015, M.A. No. 708/2015, M.A. No. 995/2015 & M.A. No. 996/2015)	Md. Umar Vs. State of U.P. &Ors.	Mr. Mukul Singh, Adv. for the Applicant Mr. Keshav Kumar Chaudhary, Adv. for Applicant in Misc. Application Ms. Savitri Pandey, Adv. for R-1 Mr. Ankit Verma (Standing counsel of U.P) for R-3, 6,7,8. Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Mr. suraj Singh, Advs. for R-2 Mr. V. K. Mishra, Adv. for R-5
9.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar Vs Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. Vikram Mehta, Adv. for R-5 Ms. Heena, Adv. for R-6 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Devraj Ashok, Adv. for R-8 Mr. Rajul Shrivastav, Adv. for MPPCB

DATE: 5th October, 2015
Time : 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No.3/2014 (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1 Mr. Vivek Chib, Adv. for R-2 Dr. Abhishek Atrey, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Bharat Jhunhunwala, for Intervener Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4

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